

The National Commission for Women (Amendment) Bill, 2024(Amendment of Section 10)-Introduced

SHRIMATI SHAMBHAVI (SAMASTIPUR): I rise to move for leave to introduce a Bill further to amend the National Commission for Women Act, 1990.

माननीय अध्यक्ष : प्रश्न यह है :

कि राष्ट्रीय महिला आयोग अधिनियम, 1990 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

SHRIMATI SHAMBHAVI: Sir, I introduce the Bill.
